Annexure-1

Name of the corporate debtor: DIGITAL INTEGRATEDTECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 03.10.2024, List of creditors as on: 10.12.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of cre- ditor			Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
-	-	Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	_